

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/01111/2017

Friday, this the 22nd day of June, 2018.

CORAM

Hon'ble Mr.U.Sarathchandran, Judicial Member

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

1. Jasmine Baby K.A, aged 34 years
W/o Justin Jose,
Junior Engineer, Bharat Sanchar Nigal Ltd (BSNL)
Telephone Exchange, Erumeli, Kottayam SSA
Residing at: Kaippallil House
Erumeli P.O., Kottayam-686 509.
2. Shaid Nechikkadan Ummer, aged 35 years
S/o Ummer,
Junior Engineer, Bharat Sanchar Nigal Ltd (BSNL)
Office of the Sub Divisional Engineer/Marketing/Malappuram
Residing at: Nechikkadan House House
Tharish P.O., Karuvarakundu,
Malappuram-676 523.
3. Sminoj K.P., aged 33 years
S/o Peethambaran K.R.
Junior Engineer (Undergoing training in BSNL Bhavan)
BSNL Bhavan, Kalathiparambil Road
Kochi-682 016.
Residing at: Kaithayil House
Kallamkullu, Nadavaramba P.O.
Trichur Dt. - 680 661.
4. Jameel Y, aged 34 years
S/o Yoonuskutty A,
Junior Engineer
Bharat Sanchar Nigam Ltd (BSNL)
Kizhakkambalam Telephone Exchange
Ernakulam District
Residing at: Karoor, Chalackal
Thottumugham P.O., Aluva-683 105.
5. Prajin Kumar K, aged 34 years
S/o Sukumaran
Junior Engineer, Bharat Sanchar Nigam Ltd (BSNL)
Office of the Sub Divisional Engineer/
Marketing/Malappuram
Residing at : Kodyyamkuth House, Karvarakundi
Tharish P.O., Malappuram – 676 523.

6. Beena Gopalakrishnan, aged 54 years
W/o Gopalakrishnan
Junior Engineer/Marketing
Office of the General Manager
Bharat Sanchar Nigam Limited (BSNL)/Kozhikode Dt.
Residing at: Kedaram House, Thiruthiyadi
Kozhikode-673 004.
7. Sayooj Ullattuvalapil Sankaran, aged 30 years
S/o Sankaran
Junior Engineer, Amala Nagar Exchange
Trichur District
Bharat Sanchar Nigam Ltd (BSNL)
Residing at Ullattuvalappil House, Manithara
Avanoor P.O., Trhissur-680 547.

Applicants

(By Advocate: Mr.T.C.Govindaswamy)

versus

1. The Chairman-cum-Managing Director
Bharat Sanchar Nigam Ltd
Harishchandra Mathur Lane, Janpath
New Delhi-110 001.
2. The Chief General Manager Telecom
Bharat Sanchar Nigam Ltd
Kerala Circle
Thiruvananthapuram-695 033.

Respondents

(By Advocate: Mr.George Kuruvila)

This OA having been heard on 22nd June, 2018, the Tribunal delivered the following order on the same day:

ORDER (oral)**By E.K.Bharat Bhushan, Administrative Member**

It is jointly represented by both sides that the 7 applicants have also been subsequently promoted.

2. Mr.T.C.Govindaswamy represented that the applicants have a further grievance that their promotion is not with effect from 1.1.2018 as has been done in the case of others.

3. At this point, we feel that the OA can be closed with a further direction that the applicants may file a representation before the respondents for similar treatment with regard to the date of implementation of the promotion order. If the applicants choose to file a representation, they shall do so within a month from the date of receipt of a copy of this order. Respondents shall consider and dispose of the representation within 30 days from the date of receipt of such representation. OA is closed.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

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Annexures appended by the applicants:

Annexure A1: Copy of letter No.ES/98-13/RTI/CO/2017-18/IV/27 dated 30.6.2017 from the office of the second respondent.

Annexure A2: Copy of the result of the examination communicated by the first respondent as per a letter No.12-4/2016-Rectt dated 3.4.2017.

Annexure A3: Copy of the list prepared by the applicants.

Annexure A4: Copy of order bearing No.Rectt/30-4/JTO-LICE (V.Y. 2015-16)/63 dated 23.5.2017.

Annexure A5: Copy of order bearing No.Rectt/30-4/JTO-LICE(V.Y.2015-16)/2016/66 dated 23.6.2017.

Annexure A6: Copy of the schedule of training as per letter bearing No.M-27/COL/1/2016-17 dated 19.7.2017, issued from the office of the SDE (Training Management), Jabalpur.

Annexure A7: Copy of order bearing No.ES/22-2/2017-2018/41 dated 5.8.2017 issued from the office of the second respondent.

Annexure A8: Copy of interim order dated 14.8.2017 in OANo.180/00677/2017 rendered by this Tribunal.

Annexure A9: Copy of order bearing No. Principal/CTTC-IT/JTO Phase-I Batch/2017-2018/6 dated 1.12.2017 issued by the Principal CTTC/Indore/MP Telecom Circle.

Annexure A10: Copy of communication bearing No.ST/EK-214/LDCE/LICE/2016-17/JTOs/96 dated 4.12.2017, issued from the Principal General Manager, Telecom, Kochi-682 016.

Annexure A11: Copy of order bearing No.HR-III/2/5Posting-Dept/2017 dated 28.9.2017 issued from the office of the 2nd respondent.